

10  
7/28

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503**

**MOST IMMEDIATE**

No.                      /DHC/GAZ.IIB/G-8/NCLT/2024

Dated:

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Secretary,  
National Company Law Tribunal,  
6<sup>th</sup> Floor, Block-3, CGO Complex,  
Lodhi Road, New Delhi- 110003.

**Sub.:** Repatriation of Sh.Naveen Kumar Kashyap, DHJS, presently posted as Registrar, National Company Law Tribunal, on deputation basis, to his parent cadre.

Sir,

I am directed to say that considering the Action Plan for Arrears Reduction in District Judiciary [formulated by the 'Committee for Model Case Flow Management Rules for Trial Courts, District Appellate Courts, High Courts and to suggest a plan for reduction of arrears in the High Courts and District Courts' of the Hon'ble Supreme Court], the pendency of cases in the Delhi District Courts, the number of judicial officers on non-Court postings and the deliberations on the issue in the meeting with the aforesaid Committee and otherwise, Hon'ble the Acting Chief Justice has been pleased to order repatriation of Sh.Naveen Kumar Kashyap, DHJS, presently posted as Registrar, National Company Law Tribunal, on deputation basis, to his parent cadre.

You are, therefore, requested to relieve Sh.Naveen Kumar Kashyap, DHJS, latest by 31.08.2024, so as to enable him to join his parent cadre.

Yours sincerely,

18A

sd/-

(Rakesh Kumar)  
Deputy Registrar (Gaz. IIB)  
For Registrar General

46 to 7-4

Endst. No.                      DHC/GAZ.IIB/G-8/NCLT/2024

Dated:

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (South-East), Saket Courts, Delhi.

o/c (Judl.)  
B.S.

P.D f.S.J (Hqrs)  
06/08/24

3. Sh.Naveen Kumar Kashyap, DHJS, presently posted as Registrar, National Company Law Tribunal, on deputation basis, with the request to report to the Principal District & Sessions Judge (South-East), Saket Courts, Delhi, on being relieved.
4. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)  
Assistant Registrar (Gaz.-IIB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. 28/32-172 / F. 5(1)/2024

Dated, Delhi the 19 / 11 / 2024

Sub:- Repatriation of Sh. Naveen Kumar Kashyap DHJS, presently posted as Registrar, National Company Law Tribunal on deputation basis, to his parent cadre.

Copy forwarded along with its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.

( Mukesh Kumar Gupta )  
District Judge-( Commercial Court)-07/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi